

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

13

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ~~AT~~ ON 24/01/2020 AT. 2.00 p.m.

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/46/2017
NAME OF THE PETITIONER(S) : S.K. GANESAN & 4 OTHERS
NAME OF THE RESPONDENT(S) : BALAJI RUBBER & RECLAIMS PVT LTD & 8 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

COUNSEL FOR
FORMAL RESPONDENT

P. SIVA SAKTHI

B. DHANARAJ

2) for KSR & CO.
M.K. Preetha Adv.
R. Sruthi Adv.

COUNSEL FOR
FORMAL RESPONDENT

for
Petitioners





3) CIBI VISHNU
JERIN ASHER

Counsel for the
Respondent



(13)

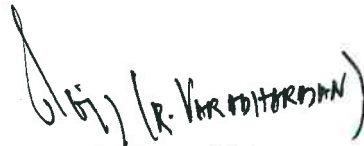
[CP/46/2017]

ORDER

At request of the Learned Counsels for the parties, post the matter on
28.02.2020.



[S. VIJAYARAGHAVAN]
Member (Technical)



[R. VARADHARAJAN]
Member (Judicial)

sr